

Federation of Urban Cooperative Banks and Credit Societies Limited.

New Delhi, for the year 1993-94.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Federation of Urban Cooperative Banks and Credit Societies Limited, New Delhi for the year 1993-94, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Federation of Urban Cooperative Banks and Credit Societies Limited, New Delhi, for the year 1993-94.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (i) above.

[Placed in Library See. No. LT 7464/95]

**Annual Accounts and Review of the Audited Accounts of Rashtriya Sanskrit Sansthan, New Delhi for 1993-94 and Statement showing reasons for delay in laying these papers etc.**

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : I beg to lay on the Table :

(1) (i) A copy of the Annual Accounts (Hindi and English versions) of the Rashtriya Sanskrit Sansthan, New Delhi, for the year 1993-94, together with Audit Report thereon.

(ii) Statement (Hindi and English versions) regarding review by the Government of the Audited Accounts of the Rashtriya Sanskrit Sansthan, New Delhi, for the year 1993-94.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library-See. No. LT-7465/95]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Social Science Research, New Delhi, for the year 1993-94, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council of Social Science Research, New Delhi, for the year 1993-94.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library See No. LT-7466/95]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Sahitya Akademi, New Delhi, for the year 1993-94, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sahitya Akademi, New Delhi, for the year 1993-94.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See. No. LT-7467/95]

13.0½ hra.

[English]

#### MESSAGE FROM THE PRESIDENT

MR. DEPUTY-SPEAKER : I have to inform that House that the hon. Speaker has received the following message dated the 1st May, 1995 from the President :

"I have received with great satisfaction the expression of thanks by the Members of the Lok Sabha for the Address which I delivered to both Houses of Parliament assembled together on the 13th February, 1995."

13.03 hra.

[English]

#### MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL : Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha :

'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Tuesday, the 28th March, 1995, adopted the following motion in regard to the Committee on Public Accounts:

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the Lok Sabha for the term ending on the 30th April,

1996 and do proceed to elect in such manner as the Chairman may direct, seven members from among the members of the House to serve on the said Committee."

I am further to inform the Lok Sabha that in pursuance of the above motion, the following members of the Rajya Sabha have been duly elected to the said Committee :

1. Shri Triloki Nath Chaturvedi
2. Shri Misa R. Ganesan
3. Shri Rahasbihari Barik
4. Shri G.G. Swell
5. Shri Ajit P.K. Jogi
6. Shri Rajubhai A. Parmar
7. Shrimati Chandrika Abhinandan Jain'

'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Tuesday, the 28th March, 1995, adopted the following motion in regard to the Committee on Public Undertakings :

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Undertakings of the Lok Sabha for the term ending on the 30th April, 1996, and do proceed to elect in such manner as the Chairman may direct, seven members from among the members of the House to serve on the said Committee."

I am further to inform the Lok Sabha that in pursuance of the above motion, the following members of the Rajya Sabha have been duly elected to the said Committee :

1. Shri Krishan Lal Sharma
2. Shri Jagash Desai
3. Shri Sureah Pachouri
4. Shri Vayalar Ravi
5. Shri Sanjay Dalmia
6. Shrimati Kamla Sinha
7. Shri Dipankar Mukherjee.

'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Tuesday, the 28th March, 1995, adopted the following motion in regard to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes :

"That this House resolves that the Rajya Sabha do join the Committee of both the Houses on the Welfare of Scheduled Castes and Scheduled Tribes for the term ending on,

the 30th April, 1996, and do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, ten members from among the members of the House to serve on the said Committee."

I am further to inform the Lok Sabha that in pursuance of the above motion, the following members of the Rajya Sabha have been duly elected to the said Committee :

1. Shri Kameshwar Paswan
2. Shri Sangh Priya Gautam
3. Shri Hiphai
4. Shri V. Narayanaaamy
5. Shri S.S. Surjewala
6. Shri Satya Prakash Malaviya
7. Shri Jalaludin Ansari
8. Shri G. Swaminathan
9. Shri Anil Kumar
10. Miss Mayawati

13.04 hrs.

[English]

### STANDING COMMITTEE ON PETROLEUM AND CHEMICALS

#### Seventeenth, Eighteenth, Nineteenth Reports and Minutes

SHRI SRIBALLAV PANIGRAHI (Deogarh) : I beg to present the following Reports and Minutes (Hindi and English versions) of the Standing Committee on Petroleum and Chemicals :

- (1) Seventeenth Report on 'Demands for Grants (1995-96)' of the Ministry of Petroleum and Natural Gas and Minutes of the sittings of the Committee relating thereto.
- (2) Eighteenth Report on 'Demands for Grants (1995-96)' of the Ministry of Chemicals and Fertilizers (Department of Fertilizers) and Minutes of the sittings of the Committee relating thereto.
- (3) Nineteenth Report on 'Demands for Grants (1995-96)' of the Ministry of Chemicals and Fertilizers (Department of Chemicals and Petro-chemicals) and Minutes of the sittings of the Committee relating thereto.